

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.588/99

Friday, this the 28th day of May, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

K.P.Varghese,
Assistant Postmaster(Accounts),
Ernakulam Head Post Office,
Kochi-682 011.

- Applicant

By Advocate Mr P.C.Sebastian

vs

1. The Senior Superintendent of Post Offices,
Ernakulam Division,
Kochi-682 011.
2. The Senior Superintendent of Post Offices,
Palakkad Division,
Palakkad.
3. The Director of Postal Services,
Central Region,
Kochi-682 016. Respondents

By Advocate Mr P.M.M.Najeeb Khan, ACGSC

The application having been heard on 28.5.99, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

This application is directed against an order of 13.4.99
A-4 passed by the 1st respondent by which a period from 12.3.91
to 25.3.91 is treated as dies-non. This order was passed after
giving the applicant an opportunity of being heard. However,
aggrieved by this, the applicant has filed an appeal on 20.4.99
A-5. Shortly after filing the appeal, the applicant has filed this

application impugning the order A-4. The applicant has not given sufficient time to the third respondent to consider and dispose of the appeal. However, when the application came up for hearing, learned counsel on either side agreed that the application may be disposed of with a direction to the third respondent to consider the appeal A-5 and to give the applicant a speaking order within a period of one month from the date of receipt of a copy of this order.

2. In the light of the above submission, the application is disposed of directing the third respondent to dispose of the appeal(A-5) filed by the applicant against A-4 order and to give the applicant a speaking order within a period of one month from the date of receipt of a copy of this order. No costs.

Dated, the 28th of May, 1999.



A.V.HARIDASAN
VICE CHAIRMAN

trs/1699

List of Annexures referred to in the Order:

1. A-4: True copy of Memo No.B-675 dated 13.4.99 issued by the 1st respondent.
2. A-5: True copy of the representation dated 20.4.99 submitted by applicant to 3rd respondent.